

MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 1168
ANSWERED ON-27.07.2021

E-PANCHAYAT FACILITY

1168. SHRI BIDYUT BARAN MAHATO:
SHRI SANJAY SADASHIVRAO MANDLIK:
SHRI CHANDRA SEKHAR SAHU:
SHRI SUDHEER GUPTA:
SHRI PRATAPRAO JADHAV:
SHRI RAVI KISHAN:
SHRI RAVINDRA KUSHWAHA:
SHRI SHRIRANG APPA BARNE:
SHRI SUBRAT PATHAK:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government is implementing e-Panchayat facility in the country to revamp the functioning of Panchayats;
- (b) if so, the current status of the progress regarding e-Panchayats in the country;
- (c) the number of Panchayats digitised in the country and the number of Panchayats yet to be digitised;
- (d) the time-limit fixed for the digitisation of all the Panchayats in the country;
- (e) whether the Government is providing financial support to the States for infrastructural facilities in the country such as Gram Panchayat Bhawans; and
- (f) if so, the details of financial assistance provided by the Government during each of the last three years and the current year, State-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ
(SHRI KAPIL MORESHWAR PATIL)

- (a) Yes Sir. The Government has been implementing eGramSwaraj under e-Panchayat Mission Mode Project, as a part of Digital India Program, in the country to revamp the functioning of Panchayats. eGramSwaraj addresses various aspects of Panchayat functioning viz. planning,

accounting, budgeting including online payments through eGramSwaraj-PFMS Interface for services delivered.

(b) As on date, 2,53,716 Gram Panchayat Development Plans for FY 2021-22 have been prepared. 2,25,153 GPs have adopted eGramSwaraj for the purpose of accounting in the current year 2021-22. Further, 2,24,671 Panchayati Raj Institutions have onboarded eGramSwaraj-PFMS Interface for carrying out online transactions. During 2020-21, 1,54,091 Gram Panchayats have done online payments worth cumulative of Rs. 48,299 crores (including all the onboarded schemes) through eGramSwaraj- PFMS Interface. For the current year, 2021-22, 1,09,565 Panchayati Raj Institutions have carried online payments worth Rs. 7,699 crores. State-wise breakup is given at **Annexure- I**.

(c) BharatNet project is being implemented in a phased manner by Department of Telecommunications to provide broadband connectivity to all the Gram Panchayats and equivalent in the country. As on 16.07.2021, a total number of 1,58,266 GPs (including Block Head Quarters) have been made Service Ready in the country.

(d) Due to the COVID-19 related lockdown and restrictions the targeted date for the completion of the project is extended to August 2023 from August 2021.

(e) Yes, Sir. Under the restructured scheme of Rashtriya Gram Swaraj Abhiyan (RGSA), this Ministry is supplementing the efforts of State Governments by providing financial support to States for infrastructural facilities like Panchayat Ghars/Bhawans, on a limited scale at the rate of Rs. 20 lakhs for construction of new Panchayat Bhawan. Further, States have been advised to take up construction and repair of Gram Panchayat Bhawans through convergence of scheme funds of unspent 14th Finance Commission grants, untied grants of the XV Finance Commission, MGNREGS, State Finance Commission, Own Source of Revenue etc.

(f) State wise year wise details of Panchayat Bhawans approved and total funds released to States/UTs under RGSA are given at **Annexure – II** and **Annexure – III** respectively. Sate wise details of fund released under 14th Finance Commission and XV Finance Commission are given at **Annexure – IV** and **Annexure – V** respectively.

Annexure I

Annexure referred to in reply to part (b) of the Lok Sabha UnStarred Question No. 1168 answered on 27.07.2021 regarding 'E-Panchayat Facility'.

eGramSwaraj State wise Usage (2021-22)

#	State Name	PFMS Scheme Creation	Total Number of Village Panchayats & Equivalent	Gram Panchayat Development Plans Uploaded	Gram Panchayats Ported	Total Number of Block Panchayats & Equivalent	Block Panchayats Ported	Total Number of Zilla Panchayats & Equivalent	Zilla Panchayats Ported	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment
1	ANDHRA PRADESH		13371	13348	0	660	0	13	0	205	0
2	ARUNACHAL PRADESH	Y	2106	1570	1581	178	0	25	0	0	0
3	ASSAM	Y	2663	2180	2155	192	166	29	26	2197	1483
4	BIHAR	Y	8387	8363	8377	534	532	38	38	8381	6857
5	CHHATTISGARH	Y	11658	11661	11662	146	140	27	27	11656	4677
6	GOA	Y	191	191	190	0	0	2	2	189	106
7	GUJARAT	Y	14256	14037	13935	248	0	33	0	14038	324
8	HARYANA	Y	6234	6114	6172	126	120	21	21	6009	1355
9	HIMACHAL PRADESH	Y	3615	3202	3532	81	0	12	10	1055	21
10	JHARKHAND	Y	4359	4288	4362	263	258	24	24	4363	3042
11	KARNATAKA	Y	6006	5947	5998	227	225	30	30	6006	5301
12	KERALA	Y	941	941	927	152	121	14	9	889	1
13	MADHYA PRADESH	Y	22782	22686	22808	313	312	51	51	22807	16856
14	MAHARASHTRA	Y	27888	27869	26817	351	43	34	4	25102	4652
15	MANIPUR	Y	3812	2628	161	0	0	12	6	161	85

#	State Name	PFMS Scheme Creation	Total Number of Village Panchayats & Equivalent	Gram Panchayat Development Plans Uploaded	Gram Panchayats Ported	Total Number of Block Panchayats & Equivalent	Block Panchayats Ported	Total Number of Zilla Panchayats & Equivalent	Zilla Panchayats Ported	Village Panchayat onboard	Village Panchayats & Equivalent With Online Payment
16	MEGHALAYA	Y	6758	0	0	2240	0	0	0	0	0
17	MIZORAM	Y	834	834	834	0	0	0	0	834	388
18	NAGALAND	Y	1281	1195	0	0	0	0	0	0	0
19	ODISHA	Y	6798	6775	6798	314	314	30	30	6798	5466
20	PUNJAB	Y	13268	13205	13157	151	146	22	21	13212	6881
21	RAJASTHAN	Y	11341	11239	10937	352	262	33	32	8858	3946
22	SIKKIM	Y	185	182	179	0	0	4	1	56	7
23	TAMIL NADU	Y	12525	12410	12439	388	335	37	36	12415	3248
24	TELANGANA		12769	12769	0	540	0	32	0	13	0
25	TRIPURA	Y	1178	1177	1178	75	75	9	9	1178	564
26	UTTARAKHAND	Y	7791	7791	7754	95	55	13	13	7791	4161
27	UTTAR PRADESH	Y	58323	57898	57962	827	724	75	75	58621	37621
28	WEST BENGAL	Y	3340	3216	3204	342	331	22	21	3123	2523
Total			264660	253716	223119	8795	4159	642	486	215957	109565

Annexure II

Annexure referred to in reply to part (f) of the Lok Sabha UnStarred Question No. 1168 answered on 27.07.2021 regarding 'E-Panchayat Facility'.

SL. No	State /UT	Approved Panchayat Bhawan			
		2018-19	2019-20	2020-21	2021-22
		Approved PB	Approved PB	Approved PB	Approved PB
1	Andaman & Nicobar Islands	0	7	0	0
2	Andhra Pradesh	0	0	0	0
3	Arunachal Pradesh	64	80	5	0
4	Assam	20	46	21	95
5	Bihar	0	0	0	500
6	Chhattisgarh	0	0	0	54
7	Dadra & Nagar Haveli	2	7	0	13
8	Daman & Diu	0	2		
9	Goa	1	4	1	1
10	Gujarat	20	30	30	30
11	Haryana	39	383	383	383
12	Himachal Pradesh	0	0	0	389
13	Jammu & Kashmir	100	250	250	742
14	Jharkhand	25	0	0	0
15	Karnataka	0	0	0	100
16	Kerala	5	4	9	8
17	Ladakh	0	0	0	0
18	Lakshadweep	0	0	0	0
19	Madhya Pradesh	0	0	0	100
20	Maharashtra	218	420	420	420
21	Manipur	5	15	15	27
22	Mizoram	0	0	0	0
23	Meghalaya	5	13	0	15
24	Nagaland	0	0	0	50
25	Odisha	0	0	0	0
26	Puducherry	0	5	5	0
27	Punjab	350	351	351	259
28	Rajasthan	40	150	96	43
29	Sikkim	2	12	10	5
30	Tamil Nadu	50	120	120	80
31	Telangana	0	738	738	675
32	Tripura	5	15	15	29
33	Uttar Pradesh	300	2200	1506	1085
34	Uttarakhand	50	100	100	0
35	West Bengal	0	2	4	4
Total		1301	4954	4079	5107
*Plan not received from State					

Annexure III

Annexure referred to in reply to part (f) of the Lok Sabha UnStarred Question No. 1168 answered on 27.07.2021 regarding 'E-Panchayat Facility'.

State/UT-wise detail of Funds released under RGSA schemes**(Rs. in cr.)**

Sl. No.	State/ UTs	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	67.69	0	22.339	-
2	Andaman & Nicobar Islands	0	0	0	-
3	Arunachal Pradesh	33.19	39.59	0	-
4	Assam	39.21	23.22	26.1159	-
5	Bihar	4.25	0	0	23.433
6	Chhattisgarh	7.24	0	4.0395	7.929
7	Dadra & Nagar Haveli	0	0	0	-
8	Daman & Diu	0	0	0	-
9	Goa	0	0	0	0.5949
10	Gujarat	0	0	0	-
11	Haryana	6.99	0	9.89	-
12	Himachal Pradesh	17.26	10	22.098	-
13	Jammu & Kashmir	25.06	6.19	25.00	-
14	Jharkhand	4.49	0	2.34	-
15	Karnataka	0	0	0.439	29.1495
16	Kerala	7.68	0	8.12955	-
17	Lakshadweep	0	0	0	-
18	Ladakh			2.1485	-
19	Madhya Pradesh	62.79	85.48	71.42	47.1075
20	Maharashtra	11.54	8.44	66.76	-
21	Manipur	9.25	4.54	3.4127	-
22	Meghalaya	4.44	2.63	3.967	-
23	Mizoram	9.85	0.5	21.185	-
24	Nagaland	7.89	3.94	3.7217	-
25	Odisha	0	0	2.937	-
26	Punjab	29.68	0	13.45	-
27	Rajasthan	25.57	0	12.981	-
28	Sikkim	5.08	5.1	4.7475	-
29	Tamil Nadu	57.6	5.3	56.875	39.89
30	Telangana	0	0	12	-
31	Tripura	2.77	0	2.5304	-
32	Uttar Pradesh	57.14	169.92	32.54	-
33	Uttarakhand	33.05	23.79	26.751	-
34	West Bengal	54.94	44.10	33.52	15.14
	Total	584.65	432.74	491.3385	163.2439

Annexure – IV

Annexure referred to in reply to part (f) of the Lok Sabha Unstarred Question No. 1168 answered on 27.07.2021 regarding 'E-Panchayat Facility'.

Allocation and Release of Fourteenth Finance Commission Grants to the States for Gram Panchayats for FY 2018-19 and 2019-20 23.09.2020)

(Rs. In crore)

Sl. No.	States	2018-19		2019-20	
		Allocation	Release	Allocation	Release
1	Andhra Pradesh	1947.32	1729.23	2622.13	2336.56
2	Arunachal Pradesh	184.49	163.83	248.44	221.38
3	Assam	1218.82	1082.32	1641.19	1462.45
4	Bihar	4729.38	4199.71	6368.25	5674.7
5	Chhattisgarh	1180.02	1047.86	1588.94	1415.89
6	Goa	30.1	26.73	40.53	36.12
7	Gujarat	1942.96	1725.36	2616.26	2331.33
8	Haryana	873.86	775.99	1176.68	1048.53
9	Himachal Pradesh	407.24	361.63	548.36	488.64
10	Jammu & Kashmir	779.4	544.8262	1049.49	0
11	Jharkhand	1360.62	1208.24	1832.12	1632.59
12	Karnataka	2090.1	1841.539	2814.39	2504.1309
13	Kerala	904.03	802.78	1217.3	1084.73
14	Madhya Pradesh	3050.41	2708.78	4107.48	3660.14
15	Maharashtra	3383.28	3004.37	4555.7	4059.55
16	Manipur	46.36	41.17	62.43	55.63
17	Odisha	1991.48	1768.44	2681.59	2389.54
18	Punjab	920.58	817.48	1239.58	1104.58
19	Rajasthan	3067.8	2724.22	4130.9	3681.01
20	Sikkim	33.41	29.67	44.99	40.09
21	Tamil Nadu	1975.07	1753.87	2659.5	1821.106
22	Telangana	1209.53	1071.59	1628.68	1451.3
23	Tripura	75.53	67.07	101.71	90.625
24	Uttar Pradesh	8050.34	7148.74	10840.04	9659.47
25	Uttarakhand	423.64	376.19	570.44	508.31
26	West Bengal	3193.39	2740.687	4300.01	3703.25
	Total	45069.16	39762.32	60687.13	52461.65

Annexure V

Annexure referred to in reply to part (f) of the Lok Sabha UnStarred Question No. 1168 answered on 27.07.2021 regarding 'E-Panchayat Facility'.

Year-wise allocation and release of Fifteenth Finance Commission (XV FC) Grant to State Government for Rural Local Bodies**(Rs. in crore)**

Sl. No.	States	2020-21		2021-22	
		Allocation	Release	Allocation	Release
1	Andhra Pradesh	2625.00	2625.00	1939.00	387.80
2	Arunachal Pradesh	231.00	231.00	170.00	34.00
3	Assam	1604.00	1604.00	1186.00	237.20
4	Bihar	5018.00	5018.00	3709.00	741.80
5	Chhattisgarh	1454.00	1454.00	1075.00	215.00
6	Goa	75.00	37.50	55.00	0.00
7	Gujarat	3195.00	3195.00	2362.00	472.40
8	Haryana	1264.00	1264.00	935.00	187.00
9	Himachal Pradesh	429.00	429.00	317.00	63.40
10	Jharkhand	1689.00	1689.00	1249.00	249.80
11	Karnataka	3217.00	3217.00	2377.00	475.40
12	Kerala	1628.00	1628.00	1203.00	240.60
13	Madhya Pradesh	3984.00	3984.00	2944.00	588.80
14	Maharashtra	5827.00	5827.00	4307.00	861.40
15	Manipur	177.00	177.00	131.00	26.20
16	Meghalaya	182.00	91.00	135.00	0.00
17	Mizoram	93.00	93.00	69.00	13.80
18	Nagaland	125.00	62.50	92.00	0.00
19	Odisha	2258.00	2258.00	1669.00	333.80
20	Punjab	1388.00	1388.00	1026.00	205.20
21	Rajasthan	3862.00	3862.00	2854.00	570.80
22	Sikkim	42.00	42.00	31.00	6.20
23	Tamil Nadu	3607.00	3607.00	2666.00	533.20
24	Telangana	1847.00	1847.00	1365.00	273.00
25	Tripura	191.00	191.00	141.00	28.20
26	Uttar Pradesh	9752.00	9752.00	7208.00	1441.60
27	Uttarakhand	574.00	574.00	425.00	85.00
28	West Bengal	4412.00	4412.00	3261.00	652.20
	Total	60750.00	60559.00	44901.00	8923.80